

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 466 of 1995

Wednesday, this the 7th day of August, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

A.N. Narayanan,  
Senior Section Supervisor,  
Central Telegraph Office,  
Calicut.

.. Applicant

By Advocate Mr Sajan Mannali.

Vs

1. The Chief General Manager,  
Telecommunications,  
Kerala Circle, Trivandrum.
2. The Superintendent,  
Central Telegraph Office,  
Calicut.

.. Respondents

The application having been heard on 7th August 1996,  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Learned counsel for applicant submits that  
he has no instructions in the matter, notwithstanding  
a registered letter sent by him to his client.

2. Application is dismissed. No costs.

Dated the 7th August, 1996.

  
P V VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN